## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4845
ANSWERED ON:26.04.2010
QUALIFICATIONS FOR SUPERVISORS UNDER MGNREGS
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## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of supervisors required in a village to oversee implementation of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) whether the Government has fixed any educational/professional qualifications in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor along with the corrective measures to be taken in this regard?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)to(d): In accordance with Section 13(3) of Mahatma Gandhi NREGA, Panchayat at intermediate level shall supervise and monitor the projects taken up at the Gram Panchayat and Block level. The Act does not provide for appointment of supervisors in a village to oversee the implementation of the Act